- (c) whether the beneficiaries have been thoroughly identified under this scheme, State-wise/city-wise; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (d) 'Land' and 'Colonization' are State subjects, therefore, it is the responsibility of States/Union Territories (UTs) to provide affordable housing to all its citizens. In order to supplement the efforts of States/UTs, the Ministry of Housing and Urban Affairs has launched Pradhan Mantri Awas Yojana (Urban) {PMAY(U)} Mission on 25.6.2015 to provide Central assistance to States/UTs for addressing the housing requirement of all urban poor by 2022.

The projects under the PMAY (U) mission are approved by the State/UT Governments/Urban Local Bodies. Selection and identification of beneficiaries for the projects taken up under the Mission is decided by State/UT Government concerned.

## Houses constructed in Bihar

†694. SHRI RAM NATH THAKUR Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of scheme to provide houses to every homeless poor of the country by 2022;
- (b) the details of steps being taken to achieve this huge target alongwith the budgetary allocation, State-wise;
- (c) whether Government has conducted any survey to ascertain the number of homeless poor in urban and rural areas of the country; and
- (d) the number of houses to be constructed in Bihar and the amount allocated for this purpose and the progress made therein, district-wise?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) In pursuance of the Government's vision of facilitating housing for all by 2022, the Government of India launched Pradhan Mantri Awas Yojana (Urban) – Housing for All {PMAY(U)-HFA} Mission on 25 June 2015. Under this Mission, the Government provides Central assistance to implementing agencies through States/Union Territories (UTs) in addressing the housing requirement of the urban poor including slum dwellers through the following four verticals:

<sup>†</sup> Original notice of the question was received in Hindi.

- "In situ" Slum Redevelopment through private participation using land as resource;
- (ii) Credit Linked Subsidy Scheme (CLSS) for Economically Weaker Sections (EWS) and Low Income Group (LIG);
- (iii) Affordable Housing in Partnership; and
- (iv) Subsidy for Beneficiary-Led individual house Construction or enhancement.

The Government of India has also launched a new CLSS under PMAY (U) with effect from 01 January 2017 to provide interest subsidy on housing loans to eligible beneficiaries belonging to Middle Income Group (MIG) for acquiring/constructing houses. This scheme will be implemented up till 31 March 2019.

- (b) Ministry of Housing and Urban Affairs has been consistently pursuing and handholding the States/UTs to enable them to prepare, approve and implement the projects under PMAY (U) Mission. A series of National and Regional workshops at Centre and State level focussed on implementation of PMAY (U) Mission have been organised to spread awareness among various stakeholders across the country. Since release of Central assistance under the scheme is based on demand of States/UTs for housing projects, no State-wise allocation has been provisioned for the purpose.
- (c) PMAY (U) mission guidelines make it incumbent upon the States/UTs to undertake demand survey for assessing actual demand of housing under the Mission. Actual demand would be emerged after validation and completion of demand assessment by States/UTs.
- (d) District-wise details of houses sanctioned in Bihar under PMAY (U), Central assistance approved and released as well as progress made thereto are given in Statement.

Statement

District-wise details of houses sanctioned in Bihar under PMAY(U), Central assistance approved and released as well as progress made thereto

S1.	Districts of	Central	Central	Houses	Houses	Houses
No.	Bihar	Assistance	Assistance	Sanctioned	Grounded	Completed
		Sanctioned	Released	(Nos)	(Nos)	(Nos)
100		(₹ in crore)	(₹ in crore)			
1	2	3	4	5	6	7
1.	Araria	84.36	10.79	5,624	1,888	1
2.	Arwal	7.11	1.88	474	126	

Written Answers to		[21 December, 2017]			Unstarred Questions 129	
1	2	3	4	5	6	7
3.	Aurangabad	22.20	9.14	1,465	1,112	72
4.	Banka	5.26	2.12	350	301	1
5.	Begusarai	74.75	7.98	4,982	1,156	58
6.	Bhagalpur	39.53	11.10	2,635	1,144	27
7.	Bhojpur	28.03	8.11	1,867	751	3
8.	Buxar	15.84	3.47	1,056	445	-
9.	Darbhanga	136.62	38.29	7,455	2,536	404
10.	Gaya	153.70	62.55	8,595	3,447	1,389
11.	Gopalganj	24.06	8.84	1,604	700	-
12.	Jamui	58.82	11.17	3,921	1,245	<del>-</del> 1
13.	Jehanabad	7.34	2.94	490	334	2
14.	Kaimur (Bhabua)	3.17	1.25	211	88	#
15.	Katihar	96.15	43.74	4,230	1,878	174
16.	Khagaria	37.84	10.52	2,521	793	59
17.	Kishanganj	73.68	26.21	4,912	2,742	-
18.	Lakhisarai	19.13	3.72	1,275	352	22
19.	Madhepura	38.76	8.61	2,584	1,670	.=1
20.	Madhubani	76.90	20.08	5,126	2,127	19
21.	Munger	19.46	6.90	1,298	594	20
22.	Muzaffarpur	50.54	16.76	3,370	2,406	56
23.	Nalanda	61.61	24.12	4,107	963	4
24.	Nawada	46.85	9.98	3,123	981	35
25.	Pashchim Champaran	17.39	3.83	1,159	202	2
26.	Patna	169.88	49.81	10,525	4,056	123
27.	Purbi Champaran	117.74	25.89	7,849	3,020	20
28.	Purnia	168.40	73.30	8,928	3,183	644
29.	Rohtas	42.99	11.57	2,866	1,259	1

30. Saharsa

45.77

10.49

3,051

1,480

130 I	Written Answers to	[R	[RAJYA SABHA]			Unstarred Questions	
1	2	3	4	5	6	7	
31.	Samastipur	11.45	3.93	763	191	4	
32.	Saran	49.64	15.48	3,309	2,049		
33.	Sheikhpura	5.82	2.33	388	196		
34.	Sheohar	32.87	13.15	2,191	1,350	-	
35.	Sitamarhi	36.60	10.93	2,440	1,310	73	
36.	Siwan	20.88	8.27	1,392	1,007	87	
37.	Supaul	34.44	4.36	2,296	494	-	
38.	Vaishali	68.57	11.24	4,571	1,708	31	
	Grand Total*	2,004.42	595.18	125,017	51,298	3,345	

<sup>\*</sup>Apart from the above, ₹ 0.3338 cr. has been disbursed as intrest subsidy to 14 benificiaries of the State of Bihar under the Credit Linked Subsidy Scheme of PMAY(U).

## Dip in Metro ridership

695. DR. T. SUBBARAMI REDDY:

SHRI A. K. SELVARAJ:

SHRIMATI AMBIKA SONI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that Delhi Metro has witnessed a massive dip of more than three lakh in daily ridership in October as compared to the previous month;
  - (b) if so, the details thereof;
- (c) whether it is also a fact that this is the steepest month to month fall in metro ridership ever and appears to be linked with the fare hike in October, 2017; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) and (b) Yes, Sir. There has been a dip in the daily ridership in October, 2017 as compared to the previous month.

(c) and (d) Delhi Metro Rail Corporation Limited has intimated that every year there is reduction in ridership in October with respect to September. During the same period, a dip of approximately 2.5 lakhs, 0.5 lakhs and 1.3 lakhs was observed during the year 2014, 2015 and 2016 respectively in spite of no change in fare. Delhi Metro Rail Corporation Limited has also informed that usually there is dip in the